

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO. 643/95

Between:

Date of Order: 10.5.95.

1. M.Narasimha Rao
2. S.Yugender
3. Ch.Damodar
4. M.Satyanarayana
5. Ch.Mundaiah
6. V.Sharathchander Rao
7. Ch.Kishan Raju
8. D.Srinivasa Murthy
9. N.Anandam
10. V.Sahadev
11. G.Premila
12. Kaluvala Yellaiah

...Applicants.

And

1. Telecom District Engineer,
Karimnagar.

...Respondents.

Counsel for the Applicants : Mr.K.Vasudeva Reddy,

Counsel for the Respondents : Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

contd...

(21)

O.A.No. 643/95

Dated: 10.5.95

X As per Hon'ble Shri A.B.Gorthi, Member (Admn. O X

* * *

The applicants were initially appointed as RTP Postal Assistants in Mahaboobnagar District some time during 1981-84. They were subsequently regularised on various dates between 1983-90. Their claim in this OA is for a direction to the respondents to pay them Productivity Linked Bonus for the period that they worked as ~~RTP/SD~~ Postal Assistants.

2. Heard learned counsel for both the parties. Mr. K. Vasudeva Reddy, learned counsel for the applicant has drawn my attention to the judgement in OA.611/94 dated 31.5.94, wherein relief was granted to similarly situated applicants.

3. In view of the above this OA is also allowed at the admission stage itself and the respondents are directed to grant the applicant the same benefits as given to those in OA.611/94. The respondents shall comply with this order within a period of three months from the date of communication of the same. No order as to costs.

Ambari
(A.B.GORTHI)
Member (Admn.)

Dated: 10th May, 1995

(Dictated in Open Court)

sd

Ambari
DEPUTY REGISTRAR (J)

To

1. The Telecom District Engineer, Karimnagar.
2. One copy to Mr.K.Vasudeva Rao, Advocate, 4-2-614, Near Tarakarama Theatre, Beside Mahankali Temple, Ramkot, Hyderabad.
3. One copy to Mr.N.R.Devraj, Sr.CESC, CAT, Hyderabad.
4. One copy to Library, CAT, Hyderabad.
5. One spare copy.

YLKR

*Typing
5 copies*

(2)

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIDASAN: MEMBER (3)

AND

THE HON'BLE SHRI A.B.GORTHI: MEMBER (1)

DATED

10.5.95

ORDER/JUDGMENT

M.A.NO/R.P.NO./C.P.NO.

in

O.A.NO. 643/85

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Rejected/Ordered.

No order as to costs.

YLKR

